

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3126

ANSWERED ON:24.04.2012

KRISHI VIGYAN KENDRAS

Amlabe Shri Narayan Singh;Rani Killi Krupa;Singh Dr. Raghuvansh Prasad;Singh Shri Jagada Nand;Wankhede Shri Subhash Bapurao

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total number of Krishi Vigyan Kendras (KVKs) functioning in the country, State-wise and location-wise;
- (b) whether the Government proposes to set more KVKs in various States of the country including Bihar, Andhra Pradesh, Maharashtra and Madhya Pradesh;
- (c) if so, the details thereof, State-wise and location-wise;
- (d) the details of activities undertaken and achievements made by these centres during the last three years; and
- (e) the total funds provided by the Government to these centres during the last three years and the current year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) A total number of 630 Krishi Vigyan Kendras (KVKs) are functioning in the country. The State-wise number and names of districts with KVKs are given at Annexure-I.
- (b) & (c): The Government has approved setting up of 37 more KVKs in the country including one each in Maharashtra and Madhya Pradesh. The State-wise names of the identified districts for setting up of new KVKs are given in Annexure-II.
- (d) The activities of KVKs include on-farm trials and frontline demonstrations; training of farmers and extension personnel; extension activities to create awareness about improved agricultural technology; production of seed, planting material and livestock strains/fingerlings. In addition selected KVKs test soil and water samples of farmers associated with their activities. The achievements made by KVKs in during last three years are given in Annexure-III.
- (e) A total amount of Rs.1866.76 crores has been provided by the Government for the KVKs during the last three years and current year. The year-wise details of funds provided are given in Annexure-IV.